

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

9. Company Application 104/2024 in C.A.(CAA)/151(MB)2023

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 08.04.2024**

**NAME OF THE PARTIES:- Swiss Indian Chamber of Commerce  
India**  
**IN THE MATTER OF**  
**Swiss Indian Chamber of Commerce  
India**

**Section: Rule 11 of NCLT Sec. 230-232, Sec 234 of Companies Act,  
2013**

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**ORDER**

**Company Application 104 of 2024:-** None present for the Applicant.

List this matter on **20.05.2024**.

Sd/-

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

Sd/-

**KULDIP KUMAR KAREER**  
**Member (Judicial)**